

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby constituted, with immediate effect :-

Name of Committee	Name of Judicial Officer	Designation
Committee for consideration of fresh Attestation Form.	Sh. Vimal Kumar Yadav Spl. Judge (PC Act) (CBI) (Central)	Chairperson
	Sh. Bharat Parashar Spl. Judge (PC Act) (CBI) (New Delhi)	Member
	Ms. Kaveri Baweja Addl. Sessions Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

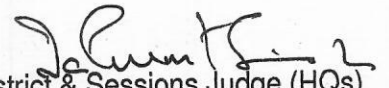
District & Sessions Judge (HQs)
Delhi

No. 2691/81322-336 /F.1(3)/Gaz/18

Dated : 28 NOV 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (New Delhi), Patiala House Court, New Delhi.
3. The Officers concerned.
4. The AO(J), Admin. Branch (II) with the directions to pursue the matter.
5. The AO(J), Admin. Branch (I,II &III), Accounts Branch, Care Taking Branch (Central), Tis Hazari Courts, Delhi.
6. The P.S./Reader to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The Secretary, Bar Association, Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi